

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 328

IA-4689/2023

In

IB-102(ND)/2022

IN THE MATTER OF:

M/s. Shimping Technology Pvt Ltd

Vs

M/s Foxdom Technology Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Adv. Rajat Chaudhary, Adv. Gautam Sighal.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.05.2024**.

Sd/-

(Court Officer)